

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:2564

ANSWERED ON:09.12.2014

PRICES OF PATENTED DRUGS

Dubey Shri Satish Chandra;Hansdak Shri Vijay Kumar

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether an Inter-Ministerial Group assigned with the task of regulating the prices of patented drugs has suggested the use of a per capita income associated Reference Pricing System;
- (b) if so, the details thereof and the benefits likely to be accrued by introduction of this scheme;
- (c) whether such move has not been beneficial for the pharmaceutical industry;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the difference between the Reference Pricing System and the Negotiating Pricing Model?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a): The Department constituted a Committee for examination of issues and suggestions of ways and means for fixing prices of patented drugs in the country. The Committee submitted its final report in June, 2012 on which comments were invited from various stakeholders. In view of the divergent comments received from various stakeholders, an Inter-ministerial Committee of Joint Secretaries has been set up on 07.11.2013 to look into the issues and to suggest ways and means to fix the prices of patented drugs in the country.

(b) to (e): In view of above, do not arise.